

Bombay Dock Workers (Regulation of Employment) Scheme, 1956. Further action is being taken up by the Deputy Chairman in accordance with the disciplinary procedure prescribed in the Scheme.

Import of Chemical Fertilisers during Fifth Plan

1623. SHRI MUKHTIAR SINGH MALIK: Will the Minister of SUPPLY AND REHABILITATION be pleased to state how much chemical fertilisers will be imported during the Fifth Plan.

period, at what cost and from which countries?

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI R. K. KHADILKAR): A statement showing the estimated figures of imports of fertilisers during the Fifth Plan is attached. The cost of and the countries from where the fertilisers will be imported would be known only at the time of the conclusion of the contracts.

Statement

Consumption, Production and Imports of Fertilisers during Fifth Plan

Year	Consumption			Indigenous Production			Imports		
	N	P	K	N	P	K	N	P	K
1974-75	29.6	8.60	5.70	16.10	4.30		13.5	4.30	5.70
1975-76	34.0	10.35	6.50	22.38	7.58		11.62	2.77	6.50
1976-77	39.1	12.40	7.50	28.12	8.84	..	10.98	3.56	7.50
1977-78	45.0	14.95	8.60	37.22	10.73		7.78	4.22	8.60
1978-79	52.0	18.00	10.00	47.19	13.05	..	4.81	4.95	10.00

Supply of Defence Goods by D.G.S. & D.

1624. SHRI MADHU LIMAYE: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government are aware that D.G.S. & D. 'Supplies' bulk of the private sector Defence goods to the Defence Ministry;

(b) whether this Ministry is the main 'customer' of the D.G.S.&D.;

(c) whether there is no proper check on the profits made by the private suppliers;

(d) whether in the absence of competition, the firms/contractors have

earned up to 60 per cent profits on Defence contracts;

(e) whether cases have also come to light of collusion between parties submitting tenders for Defence contracts; and

(f) if so, whether a high level probe will be ordered into the profits made by the private parties on Defence contracts irrespective of whether these were competitive tenders or not?

THE MINISTER OF SUPPLY AND REHABILITATION (SHRI R. K. KHADILKAR): (a) Purchases are made by DGS&D mostly on the basis of competitive tenders for which all sectors of industry are eligible to compete depending upon the availability